

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2828
ANSWERED ON:26.11.2010
RABIES AS A NOTIFIABLE DISEASE
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to declare rabies as a Notifiable Disease;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the action taken/proposed to be taken by the Government to reduce cases of rabies in the country?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): No.
- (b): Does not arise.
- (c): Rabies deaths are already being reported to Central Bureau of Health Intelligence (CBHI).
- (d): A Pilot Project on prevention and control of human rabies is being implemented under XIth Five Year Plan in five cities across the country with the strategy of improving the management of animal bite cases by training of health professionals, encouraging operationalisation of ID route in selected centers, ensuring availability of Rabies Vaccines and Immunoglobulin (RIG), enhancing awareness in general community regarding timely and appropriate post exposure treatment and strengthening diagnostic capabilities and surveillance.

Further, National Centre for Disease Control (NCDC) has published and circulated national guidelines on rabies prophylaxis and intradermal inoculation of cell culture vaccines. Thirteen States / UTs are using intra-dermal (ID) route of inoculation in major anti-rabies centres.